

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 28
CP No. (IB)- 227/7/JPR/2019
Under Section 7 of IBC, 2016**

In the matter of:

M/s A. K. Sharewala Securities Ltd.

...Financial Creditor

Versus

M/s Prayag Polytech Pvt. Ltd.

... Corporate Debtor

Matter could not be taken up due to non-availability of files at Chandigarh. The learned counsel appearing for the Petitioner shall check and ensure the availability of all the pleadings in the CP and pending CAs with both the Registries, of Chandigarh as well as Jaipur, in soft and physical copies. List the matter on 25.11.2021.

July 22, 2021
H.A

Sd -
Assistant Registrar